NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM	
PRESENT: SHRI Ch. M	10HD SHARIEF TARIQ, MEMBER-JUDICIAL
APPLICATION NUMBER	:
PETITION NUMBER	: CP/649/IB/2017
NAME OF THE PETITIONER	: A. PANDIAN
NAME OF THE RESPONDENT	: KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION	: 7 RULE 4
S.No. NAME (IN CAPITAL)	DESIGNATION SIGNATURE
	REPRESENTATION BY WHOM
1. ROHAN PAJASTR	lelitin
2. P. Bagyalakshn	CA-Parden) Counsel for Respondent Ckolhau Industred P. Bagyalaksh and)
o. C. Kamasulamud	am IAP thurs
E. OMPRAKASH (Senior Counse)	Counse for financial breditor vor wards
V.M. KARTHIK. (Ranvalingan Albaiat	
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<u>ORDER</u>

Counsels for the parties are present. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on 15.01.2018 at 10.30 A.M..

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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